

ITEM NO.10

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1779/2026

PHOOL SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

FOR ADMISSION and I.R.

Date : 22-07-2026 This appeal was called on for hearing today.

For Appellant(s) : Ms. Sangeeta Kumar, AOR

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed reply. Memo of appearance has been filed. Vakalatnama be filed as per rules.

Scanned/digital original records from the High Court as well as the Trial Court have not been received so far. Issue a reminder.

List again on 25.08.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ